

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 3010/2020

JAGAT GURU SHANKARCHARYA
JYOTISHPEETH P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

(With IA No. 40048/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 65398/2020 - EARLY HEARING APPLICATION, IA No. 715/2019 - EXEMPTION FROM FILING O.T., IA No. 134229/2017 - EXEMPTION FROM FILING O.T., IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE and IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020 (III-A)

(With IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141272/2017 - EXEMPTION FROM FILING O.T. and IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 28-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE B.R. GAVAI

For parties

Mr. Mushtaq Ahmad, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 04.02.2021 at 2 p.m.

(NIDHI AHUJA)
AR-cum-PS(VIDYA NEGI)
COURT MASTER (NSH)